

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.26/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAYPEE CEMENT CORPORATION LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv. : *For the Financial Creditor*
Sh. R.P. Agarwal, Sr. Adv. : *For the Corporate Debtor*
Assisted by Sh. Abhishek Tripathi, Adv.

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel, Sh. Sandeep Arora for the Financial Creditor seeks further ten days' time to file rejoinder.
- 2.** Let the needful be done within the aforesaid stipulated time with an advance copy to be supplied to the Ld. Counsel representing the Corporate Debtor.
- 3.** The matter be adjourned for further hearing on 5th October, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

15th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

**-Sd-
(Praveen Gupta)
Member (Judicial)**